राशि झा नई है, इसलिए मैं मंत्री जी से झनुरोध कक्ना कि जो किराया बढ़ाया गया है, उस को कम किया जाए।

दूसरी बात मैं यह कहना चाहूंया कि बरौनी जोकि उत्तरी बिहार धौर दक्षिण बिहार को जोड़ता है, वहां पर रेलवे का डिबीजनल हैडक्बाठेर होना चाहिए।

SHRI K. MALLANNA (Chitradurga) KK Express is one of the superfast express trains. But it has become the slowest possible train between Jawalerpet and Bangalore. I request the Minister to see that it is made superfast between Jawalerpet and Bangalore also.

श्री भूंज (झालावाड़): प्रध्यक्ष महोदय, मैं सिफं इतना ही निवेदन करना चाहता हूं कि शिक्षा मंत्रालय द्वारा जो सुविधाएं शिक्षकों को दी जाती है, क्या रेलवे मंत्रालय के द्वारा भी वही सुविधाएं शिक्षकों को दी जाएंगी ? मैं यही निवेदन करना चाहता हूं।

PROF MADHU DANDAVATE: In one sentence, I say, I will take due note of all the constructive suggestions that have been made by the hon Members.

MR. SPEAKER: The question is:
"That the Bill be passed."

The motion was adopted.

17. 45 1/2 hrs.

DEMANDS* FOR EXCESS GRANTS (RAILWAYS), 1975-76

MR. SPEAKER: We now take up Demands for Excess Grants (Railways) for 1975-76.

Motion moved:

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March 1976, in respect of the following demands entered in the second column thereof—

Demands Nos. 3, 5 to 10, 13, 15 to 17 and 21."

Demands for Recess Grants (Railways) for 1975-76 submitted to the vote of Lok Sabhe

No. of Name of Demand Amount of Demand Submitted to the Vote of the House		
(1)	(2)	(8)
3	Payment of Worked Lines and others .	2,22,645
5	Working Expenses- Repairs and Mainte- nance	13,80,57,453
6	Working Expenses- Operating Staff .	1,71,17,592
7	Working Expenses- Operation (Fuel) .	6,51,70,848
8	Working Expenses- Operation other than staff and fuel	9,50,45,802
9	Working Expenses- Miscellaneous Expenses	3,11,54,112
10	Working Expenses- Staff Welfare	54,68,576
13	Open Line Works (Revenue)	12,02,120
15	Open Line Works- Capital, Depreciation Reserve Fund and De- velopment Fund	46,03,71,860
16	Pensionary Charges— Pension Fund	4,22,16,919
17	Repayment of Loans from General Revenues and Interest thereon— Development Fund .	2,66,136
21	Appropriation to Accident Compensation, Safety and Passenger Amenities Fund	13,08,214

^{*}Moved with the recommendation of the President,

MR. SPEAKER: I now put the Demands for Excess Grants (Railways) for 1975-76 to vote.

The question is:

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 3 ist day of March, 1976, in respect of the following demands entered in the second column thereof—

Demands Nos. 3, 5 to 10, 13, 15 to 17 and 21."

The motion was adopted.

17.46 hrs.

APPROPRIATION (RAILWAYS) No. 3 BILL,* 1978

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year."

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce** the Bill.

I beg to movet

"That the Bill to provide for the authorisation of appropriation of moneys out of the Gonsolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. SPEAKER: Now, I put it vote

SHRIR. VENKATARAMAN (Madras South): He does not say how the excesses have arisen.

PROF. MADHU DANDAVATE: Everything has been mentioned in the note that has been given.

MR. SPEAKFR: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

MR. SPEAKER: We shall now take up clauses.

The question is:

"That clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted.

Clause 2 and 3 and the Schedule were added to the Bill.

Claus 1, the enacting Formula and the title were added to the Bill.

^{*}Published in Gazette of India Extraordinary, Part II, section 2, dated 20-3-78.

^{**}Introduced with the recommendation of the President.

[†]Moved with the recommendation of the President,